

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 169 OF 2015

Dated : 11th October, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**Earth Solar Pvt. Ltd. Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh
Ms. Aradhana Tandon

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri
Ms. Neha GArg for R-2

Mr. Arjun Grover
Mr. Aditya Grover for R-3

ORDER

Pleadings are said to be completed.

List the matter for hearing on **05.12.2017.**

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt